

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 17/ 2022**

IN THE MATTER OF:

Dr. D.S. Kataria & Anr.

...Applicant

VERSUS

Govt. of NCT of Delhi

...Respondents

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Through



Richa Kapoor
Counsel for DJB
Chamber No. 407,
Lawyers Chamber Block –I,
Delhi High Court, New Delhi -110003

New Delhi

Date: 13.01.2025

IN THE HON'BLE NGT OF DELHI AT NEW DELHI
Original Application No. 17/2022

In the matter of

Dr. D.S. Kataria & Anr

APPLICANT

VERSUS

Govt. of NCT of Delhi & Others

...

RESPONDENTS

(Through Mrs. Richa Kapoor, Counsel for DJB)

Hon'ble NGT has directed in its order dated 20.12.2024 that "The CEO, DJB is directed to make arrangement for taking over possession of the land allocated by DDA to it latest by 31.12.2024 and thereafter, as agreed payment of balance amount may be made by DJB to DDA latest by 31.03.2025".

In compliance of Hon'ble NGT orders, the land has been taken over by DJB from DDA on 30.12.2024. The undertaking for making the payment by 31.03.2025 has been given.

Encls.:

1. Possession letter
2. Handing Over/Taking Over Map
3. Undertaking for making balance payment

(P. K. Atray)
CE(DR)Pr-I

Chief Engineer (Dr) P-I
Delhi Jal Board, Govt. of NCT of Delhi
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005

	<p>दिल्ली विकास प्राधिकरण अधिसासी अभियंता कार्यालय दक्षिणी परियोजना खंड-1 कार्यालय परिसर, नेल्सन मंडेला मार्ग वसंत कुंज, नयी दिल्ली- 110070 फोन नंबर:- 011-26122318 ईमेल :- ceespd1ddn@gmail.com</p>	<p>DELHI DEVELOPMENT AUTHORITY OFFICE OF THE EXECUTIVE ENGINEER SOUTHERN PROJECT DIVISION NO.1 OFFICE COMPLEX, NELSON Mandela Marg VASANT KUNJ, NEW DELHI-110070 PHONE NO :- 011-26122318 EMAIL ID:- ceespd1ddn@gmail.com</p>
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क्रमांक: F1(II)AE-II/SPD-1/DDA/2024-25/1080

दिनांक: 31.12.2024

सेवा में,

The Executive Engineer (C) DR-XIV,
Delhi Jal Board,
SPS Najafgarh, New Delhi -110043.

Subject : Possession of land measuring 12208.57 Sqm to DJB Khasra No. 1225/2, 1228/2, 1230/2 & Partly 1231 at Rangpuri and Mahipalpur area under Bijwasan Constituency (AC-36), Delhi for construction of STP Reg.

Reference : DL(IL) letter No. F.LD/IL/0001/2022/Govt/32-IL-III/1930 dated 28.11.2024.

In context of the above cited subject and reference, It is informed that in the matter of "DS Kataria & Anr Versus Govt of NCT of Delhi and Ors vide OA No. 17/2022", the Hon'ble NGT in its last hearing dated 20.12.2024 has directed DDA to handover the physical possession of the afore-said land measuring 12208.57 Sqm to DJB by 31.12.2024 for construction of STP and also directed DJB to furnish an undertaking to DDA for making the balance payment of Rs. 8,84,62,250/- by 31.03.2025. In compliance of the afore-said direction of Hon'ble NGT, this office has physically handed over the said land to DJB on 30.12.2024 (Copy of handing over / taken over is enclosed). However, no undertaking regarding balance payment to DDA has been furnished by the DJB yet.

Therefore, It is requested to furnish an undertaking affidavit for making the balance payment to DDA by 31.03.2025 as directed by Hon'ble NGT in its last hearing dated 20.12.2024.

This may be treated as Most Urgent.

Encl. As above.



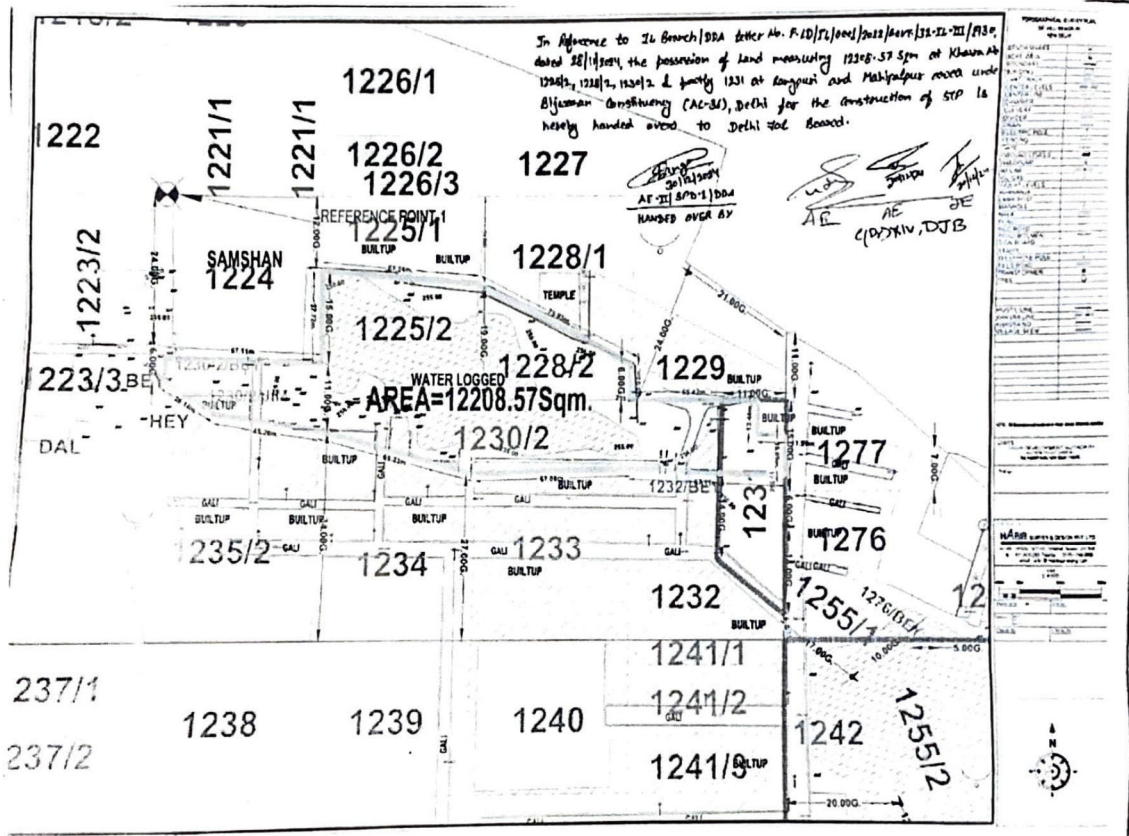
प्रतिलिपि :-

1. Member (Dr) Delhi Jal Board, NGCTD, Varunalaya, Ph. II, Karol Bagh, New Delhi - 110005 for kind Information & necessary action.
2. CE(SZ)DDA for kind Information.
3. SE/SCC-2/DDA for kind Information please.
4. DD(IL)DDA, for Information and necessary action.
5. AE-II, SPD-1/DDA with the direction to pursue the matter with DJB.
6. Office Copy.
7. Guard File.

(Signature)
31/12/25
अधिसासी अभियंता,
दक्षिणी परियोजना खंड -1
दि. वि. प्रा., वसंत कुंज

(Signature)
अधिसासी अभियंता,
दक्षिणी परियोजना खंड -1
दि. वि. प्रा., वसंत कुंज

Chief Engineer (Dr) P-1
Delhi Jal Board, Govt. of NCT of Delhi
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



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Chief Engineer (Dr) P-I
Delhi Jal Board, Govt. of NCT of Delhi
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



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DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (C) DR-XIV
SPS NAJAFGARH: NEW DELHI - 110043
Email: - eecdr14@gmail.com

Annexure B



No. DJB/ EE(C)Dr-XIV/2024-25/ 1243

Dated: 13.01.2025

To,
The Executive Engineer,
Southern Project Division No. 1
Office Complex, Nelson Mandela Marg,
Vasant Kunj, New Delhi - 110070,
Email: eespd1dda@gmail.com.

Subject: Regarding possession of land measuring 12208.57 Sqm to DJB Khasra No. 1225/2, 1228/2, 1230/2 & partly 1231 at Rangpuri and Mahipalpur area under Bijwasan Constituency (AC-36), for construction of STP.

Reference: 1. Letter bearing no. F1(II)AE-II/SPD-1/DDA/2024-25/1080 dated 31.12.2024.

Sir,

A piece of land measuring 12208.57 Sqm was allotted to Delhi Jal Board at Khasra No. 1225/2, 1228/2, 1230/2 & partly 1231 at Rangpuri and Mahipalpur for the construction of STP. Accordingly, a sum of Rs. 21,90,99,342/- was deposited to DDA vide Demand Draft (Bankers Cheque) bearing No. 013817 dated 29.08.2024 drawn on State Bank of India favouring Delhi Development Authority as per their demand letter.

Further, a revised demand amounting to Rs. 8,84,62,250/- has been received due to revision in rates. The revised additional amount Rs. 8,84,62,250/- has been approved by CEO, DJB and the demand for the same has been raised to treasury of DJB for making the payment at the earliest.

It is hereby undertaken that the payment shall be made to DDA by 31.03.2025 or as soon the funds are made available to DJB.

Encl: As above

P K Sharma
13/1/25

(P K Sharma)
Executive Engineer (C)DR-XIV

P K

Chief Engineer (Dr) P-I
Delhi Jal Board, Govt. of NCT of Delhi
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005